GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 4327 ANSWERED ON 29.03.2022

ISSUANCE OF PETROL PUMP LICENSE

4327. DR. ARVIND KUMAR SHARMA:

Will the Minister of HEAVY INDUSTRIES भारी उद्योग मंत्री be pleased to state:

- (a) whether the Department of Explosives under the Ministry of Heavy Industries earlier used to issue the petrol pump licence in the name of dealer;
- (b) if so, the reasons due to which this practice was stopped by the Ministry; and
- (c) whether the said Department is considering to review the policy to issue licence in the name of dealer and if so, the time by which the practice will start again and if not, the reasons therefor and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

- (a) & (b): Petroleum and Explosives Safety Organization (formerly known as Department of Explosives) is a subordinate office under Department for Promotion of Industry & Internal Trade (DPIIT). The licence to petrol pump (retail outlet) issued by Controller of Explosives in the name of individual or company in whose name that No Objection Certificate is issued by the District Authority.
- (c): At present, no such proposal is under consideration.
